TT	0	277
Unstarred	Ouestions	277

[21 June, 2019]

Sl. No.	Recommendations	Action Taken	
		these locations were carried out	
		through CRA.	
		In the ongoing KMS i.e. 2018-19	
		these CRAs have been shifted	
		to bigger centers and rice accep-	
		tance is being carried out	
Ni.	through CRA.		

Wastage of foodgrains

- 73. SHRI DEREK O' BRIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether Government is aware that in 2016-17 alone, more than 8600 tonnes of foodgrains were wasted;
 - if so, the details of foodgrains wasted during 2017-18 and 2018-19;
- the details of measures that have been taken by Government to address the wastage of foodgrains; and
 - if no measures have been taken then the reasons therefor?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) Food Corporation of India handled (offtake) a quantity of 473.31 Lakh tonnes of foodgrains during the year 2016-17 excluding Decentralized Procurement (DCP) stocks. During such handling of huge quantity of stocks, a very minimal quantity of 0.09 Lakh tonnes (0.02%) got damaged due to rain, flood, cyclone, transit, negligence etc.

(b) The quantum of foodgrains which got damaged in godowns of Food Corporation in India (FCI) during 2017-18 and 2018-19 is as under:-

Year	Quantity of damaged	
	foodgrains (In Lakh Tonnes)	
2017-18	0.027	
2018-19	0.05	

- (c) Measures/steps taken by the Government to avoid wastage/damage of foodgrains are given in the Statement (See below).
 - (d) Does not arise in view of (c) above.

Statement

Measures taken by the government to avoid wastage/damage of foodgrains

The following steps are taken to prevent damage of foodgrains:-

- (i) All godowns are constructed as per specifications.
- (ii) Foodgrains are stored by adopting proper scientific code of storage practices.
- (iii) Dunnage materials such as wooden crates, bamboo mats, polythene sheets are used to check migration of moisture from the floor to the foodgrains.
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are provided in all the godowns.
- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are carried out regularly and timely in godowns for the control of stored grain insect pests.
- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are taken.
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are stored on elevated plinths and wooden crates are used as dunnage material. Stacks are properly covered with specifically fabricated low-density black polythene water proof covers and tied with nylon ropes/nets.
- (viii) Regular periodic inspections of the stocks/godowns are undertaken by qualified and trained staff and all senior officers. The health of the foodgrains is monitored at regular intervals by a system of checks and super checks at different levels. Following Checks and Super checks are conducted in the godowns by FCI to ensure proper preservation of foodgrains in the storage.
 - a. Fortnightly inspection of stocks on 100% basis by Technical Assistant.
 - b. Monthly inspection by Manager (QC)
 - c. Quarterly inspection by AGM (QC)

- Super Checks by Regional, Zonal and FCI Hqrs. Squads.
- The principle of "First in First Out" (FIFO) is followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
- Damage Monitoring Cells have been set up at District, Regional and Zonal levels to regularly monitor quality of stocks and reduce damages.
- Leakage point in the roof of godowns are regularly identified and repaired. (xi)
- (xii) Regular cleaning of drainages in the godown premises ensured.
- (xiii) Efforts are made to ensure that there are no seepages inside the godowns.
- (xiv) Efforts are also made to ensure that there is no clogging up of water in the premises of the godowns.
- (xv) Immediate actions are taken to segregate and recondition of the stocks whenever it gets affected.

Timely payment to sugarcane growing farmers

†74. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- the details of outstanding amount to be paid by sugar mills to sugarcane growing farmers for current year and during last three years, year-wise and State-wise;
- (b) whether it is a fact that the amount due to sugarcane growing farmers is not being paid by sugar mills year-by-year whereby the outstanding amount is increasing; and
- (c) the details of steps taken by the Ministry in view of the non-payment of dues in time to the sugarcane-growing farmers by sugar mills and the result thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) As per information received from respective states, the State wise dues of sugarcane-growing farmers during the last three sugar seasons and current sugar season, as on 18.06.2019 is given in the Statement (See below).

[†]Original notice of the question was received in Hindi.